

Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to increase the number of Income Tax Appeal Courts with a view to dispose of the appeals pending in large number before the Income Tax Appellate Tribunal :

(b) if so, the details thereof; and

(c) the time by which a final decision will be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) to (c) . The matter is under consideration of the Government.

Fifth Pay Commission

858. SHRI RAJENDRA KUMAR SHARMA :

SHRI AMAR ROYPRADHAN :

Will the Minister of FINANCE be pleased to state :

(a) the time by which the Fifth Pay Commission is expected to submit its report;

(b) whether the Pay Commission will give any Interim Relief to the government employees till the report is finalised;

(c) if so, the details thereof; and

(d) the date from which the report would be effective?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY) : (a) and (d) . In accordance with its terms of reference, the Commission is required to make its recommendations as soon as feasible. The effective date of the recommendation to be made by the commission will be considered after the report is received.

(b) and (c) . There is no proposal under consideration of the Government to grant further Interim Relief to the Government employees.

[English]

Ceiling Limit of Bonus

859. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether the ceiling limit of bonus for Central Government employees has been raised recently;

(b) if so, the details thereof;

(c) whether Government propose to give bonus to its all non-Gazetted employees; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY) : (a) and (b). Consequent on recent amendment to the Payment of Bonus Act, 1965, the eligibility ceiling for payment of ad hoc bonus and calculation ceiling for payment of both productivity linked bonus and ad-hoc bonus to Central Government employees and have been raised from Rs. 2500/- to Rs. 3500/- and from Rs. 1600/- to Rs. 2500/- per month respectively effective from 1.4.93. Necessary orders have been issued on 20th September, 1995.

(c) and (d). There is no proposal under consideration to grant bonus to all non-gazetted employees of the Central Government.

Recruitment of Indian MAIDS in Singapore

860. SHRI RAM VILAS PASWAN :

SHRI RAJESH KUMAR :

Will the Minister of LABOUR be pleased to state :

(a) whether young girls of north eastern region were recruited to work as maids in Singapore;

(b) if so, the details thereof;

(c) the number of firms registered with the Ministry of Labour for this purpose, and

(d) the measure taken to check antecedents of firms engaged to send workers abroad?

THE MINISTER OF LABOUR (SHRI G. VENKAT SWAMY) : (a) Yes, Sir. This is an ongoing process and as of now three girls have